

1	2	3	4	5	
39	A-320	VT-EYH	AERCAP	146,000	
40	A-320	VT-EYJ	AERCAP	146,000	
41	A-320	VT-EYK	AERCAP	146,000	
42	A-320	VT-EYL	ORIX	146,000	
43	A-320	VT-ESB	Investec	275,000	SLB
44	A-330	VT-IWA	YAMASA	664,000	
45	A-330	VT-IWB	YAMASA	664,000	
46	BEECHCRAFT	ZS-CCL	ALLEGIANCE	190,000	

**Pension to non-Government employees**

□\*352. SHRI BRIJ BHUSHAN TIWARI:

SHRI BHAGWATI SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government proposes to provide benefits of pension scheme to non-Government employees so that after their retirement, they can lead a normal life by getting their daily needs fulfilled with the help of pension;

(b) if so, whether Government proposes to provide pension benefits to employees working on co-terminus basis as well;

(c) if so, by when; and

(d) if not, the reasons therefor?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (d) Yes Sir. The New Pension System (NPS) has been launched for all citizens, including those in the unorganised sector on a voluntary basis with effect from 1st May, 2009. The scheme is based on voluntary contributions made by individuals. Any citizen of India wanting to open an NPS account can contact any of the twenty one Points of Presence (POPs) appointed by PFRDA. The subscriber to NPS will have the option to invest in any of the four investment schemes managed by the Pension Fund Managers, each scheme investing in three different assets classes, that is, equity, Government securities and fixed income securities.

**Preferential allotment of shares**

\*353. SHRI SANTOSH BAGRODIA:

SHRI O.T. LEPCHA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that existing guidelines of Securities and Exchange Board of India (SEBI) provide for preferential allocations of shares to promoters;

(b) if so, what are the conditions and approvals required to avail preferential shares;

□Original notice of the question was received in Hindi.